

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:979  
ANSWERED ON:28.11.2006  
BOARD OF TRADE  
Chitthan Shri N.S.V.

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government proposes to conduct regular consultations with the industry, board of trade, Indian missions abroad and to ensure effective facilitation for exports promotion;
- (b) if so, the steps taken so far in this direction;
- (c) the progress achieved so far in each category;
- (d) whether the Government has also extended the scheme for duty free import of consumables including fabric exporters; and
- (e) if so, the details alongwith the present status thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

(a)to(c) : The Foreign Trade Policy envisages exporters, business and industry as partners of the Government in achievement of its stated objectives and goals. For this purpose Government invites suggestions and does formal consultation with trade and industry, represented by Board of Trade, Exporters` Associations and Administrative Ministries.

(d)&(e)As per Foreign Trade Policy, exporters of Handlooms are eligible for duty free import entitlement of hand made carpet samples upto 1% of FOB value of exports during the previous financial year. Exporters of Handlooms and Handicrafts are also allowed to import duty free specified trimmings and embellishments upto 5% FOB value of exports during previous financial year. Similarly in Leather sector and in case of textile garments, duty free import entitlement of specified items is allowed upto 3% of FOB value of exports during the preceding financial year. For cotton made ups, the exporters are entitled for duty free entitlement upto 1% FOB value of cotton made ups exported during the preceding financial year.